

Seventeenth Loksabha

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Title: Need to give compensation to the next of the kin of COVID-19 deceased persons.

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): Mr. Chairman, Sir, it is a matter of grave concern that at least 50 lakh people have died in the country due to COVID. However, the Government has given a different statistic of 4.5 lakh people. The story of the families of those who died due to COVID is highly pathetic and they have lost their breadwinners and, consequently, they are pushed to severe financial distress. ... (*Interruptions*)

Therefore, it is the responsibility of the Central Government to provide proper compensation to rehabilitate them. So, I request, through you, that the Government should provide four lakh rupees for those who died due to COVID, a demand made by my leader, Shri Rahul Gandhi. Thank you. ... (*Interruptions*)